

11

O.A. No.132/06

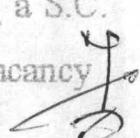
ORDER DATED 27th FEBRUARY, 2008

Coram:

Hon'ble Shri M.R. Mohanty, Vice-Chairman
Hon'ble Shri C.R. Mohapatra, Member(A)

Heard Mr. S. Patnaik, Ld. Counsel appearing for the Applicant and Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for the Union of India.

2. In course of hearing Mr. Mohapatra, Ld. Sr. Standing Counsel appearing for the Respondents Department, pointed out that the name of the Applicant has already been placed in the revised eligibility list and some of the persons (named above the name of the Applicant in the said revised list) have already been taken to regular establishment and, no sooner his term will come, the Applicant shall be taken to regular establishment. Mr. Patnaik, Ld. Counsel appearing for the Applicant pointed out that presently there are some vacancies and some more vacancies are going to be available (due to retirement of certain permanent staff) and that, therefore, the case of the Applicant should be taken for an early consideration for appointment; especially because this Applicant is an S.C. candidate. By placing on record a copy of order No.14(5)/2005-A.1-14174 dated 23.03.2007, Mr. Patnaik has pointed out that this Applicant (a S.C. candidate) can be taken to regular establishment as against a vacancy



12

meant for S.T. Relevant portion of the said (Document Dated 23.03.2007) reads as under:-

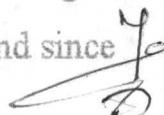
“ Sub:- Regularization of casual Floor Assistants- information regarding

This is to inform that at present one post of Floor Assistant is lying vacant w.e.f. 09.12.2006, consequent on the transfer of Sk. Alla Bakash, Floor Assistant to DDK, Vijayawada vide DG, DD Office Order No.43/2006-S I issued under file No.14(1)/2006-SI. Dt.30.11.2006. The resultant vacancy is reserved for ST as per the post based roster maintained for Floor Assistant. There are four eligible Casual Floor Assistants awaiting for regularization at this Kendra. Their details given below:

<u>Sl. No.</u>	<u>Name of Eligible Casual Floor Assistant</u>	<u>Date of birth</u>	<u>Date of initial engagement</u>	<u>SC/ST/ OBC/UR</u>
1.	Sri Prahallad Chandra Sahoo	10.05.61	01.02.1988	U.R
2.	Sri Janaki Prasad Mohapatra	01.11.67	01.05.1988	U.R
3.	Sri Bhanudev Sethi	29.09.64	16.07.1989	S.C.
4.	Sri Ramesh Ch. Dash	03.07.65	21.07.1989	U.R.

The above casual floor Assistants are pressing hard for their regularization. It is therefore requested that Directorate may kindly advice if one of the eligible casual Floor Assistants can be regularized against the vacant post reserved for ST.”

3. Since Mr. Mohapatra, Ld. Sr. Standing Counsel for the Respondents has given assurance that, immediately on getting his turn, the Applicant will be taken to regular establishment and since



13
the Applicant is still continuing to serve the Respondents on casual basis, this O.A is disposed of with a direction to the Respondents to provide regular engagement to the Applicant, as expeditiously as possible, even by considering him against an available S.T. vacancy; for the sake of regularization; as was asked to be done in No.14(5)/2005-A.I-14174 dated 23.03.2007 (Supra)

4. With the above observations and directions, this O.A stands disposed of.

5. Send copies of this order to the Applicant and to all the Respondents and free copies of this order be handed over to Mr S. Patnaik, Ld. Counsel appearing for the Applicant and Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for the Union of India


MEMBER (A)


27.02.08
VICE-CHAIRMAN